

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 133  
(CAA)-47(PB)/2019

**IN THE MATTER OF:**

Saanvi Infratech Pvt. Ltd.  
With Fortune Stainless Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 02.08.2019**

**Coram:**

**DR. DEEPTI MUKESH**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):-  
For the respondents

Mr. Rajeev K. Goel, Adv.

Mr. Ajit Sharma, Mr. Ashutosh Senger, Advs. for  
IT Dept.

For the Respondent(s):

Mr. Amish Tandon, Mr. Akshya Joshi, Advs. for OL.  
Ms. Sonam Sharma, CP for RD(NR)

**ORDER**

Arguments heard. Order reserved.

Sd/—

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

Sd/—

**(Dr. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**